

File No.1-1415/FSSAI/Imports/2015
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Imports Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 13th August, 2015

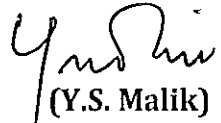
ORDER

Subject: Notification of FSSAI's Authorised Officer for Petrapole Land Customs Station under Section 47(5) of FSS Act 2006 – reg.

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Food Authority has a mandate of ensuring safety of food items imported into the country.

2. In terms of provisions contained in Section 25 read with section 47(5) of FSS Act, 2006, **Sri Shree Ram Vishnoi** (Assistant Commissioner), Customs is hereby notified as the **Authorised Officer** for the jurisdiction of **Petrapole Land Customs Station** for imported food clearance from the date of order till further orders. The address and contact details of Authorised Officer are given below:

Sri Shree Ram Vishnoi Authorised Officer (Petrapole Land Customs Station)
Food Safety and Standards Authority of India (A Statutory Authority established under the Food Safety & Standards Act, 2006) Regional Office- Eastern Region Petrapole North 24 pgs W.B. 743405 Telefax- 03215-245013 Tele Phone- 03215-245029, 245009


(Y.S. Malik)
Chief Executive Officer
FSSAI